

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 6/RP/2016**

Subject : Review of Commission's order dated 18.12.2015 in Petition No. 135/TT/2012 in the matter of approval of transmission tariff for the licensed transmission business for the financial years 2011-12,2012-13 and 2013-14 on the limited aspects of Debt :Equity ratio and consequent interest on normative loan.

Date of Hearing : 28.4.2016.

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Jindal Power Limited (JPL)

Respondents : Jindal Power Limited and 27 others

Parties present : Ms. Divya Chaturvedi, Advocate, JPL

**Record of Proceedings**

The representative of the petitioner submitted that none of the respondent has filed any reply. She further requested to the Commission to issue dasti notice to the respondents. The Commission directed the staff to issue notice accordingly.

2. None appeared on behalf of the respondents.

3. The Commission directed the respondents to file their reply by 16.5.2016 with an advance copy to the petitioner who shall file its rejoinder, if any by 24.5.2016. All parties are directed to comply within the time limit and under no circumstances, extension of time for filing of reply/rejoinder shall be granted.



4. The Commission directed to list the instant review petition on 2.6.2016.

By order of the Commission

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(T. Rout)  
Chief (Law)

